### THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

#### NOTIFICATION

Dated: Guwahati, the 29th of February, 2024

NO.HC.VII-348(Pt.I)/2012/1669/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the **Grade-I**, **II & III** Judicial Officers of Kamrup (M) and Kamrup to attend the "Knowledge Enhancement Programme" scheduled to be held on 03-03-2024 at 11:30 A.M. in the Judicial Academy, Assam.

The concerned Judicial Officers are directed to report at the venue (Judicial Academy, Assam, Amingaon) on 03-03-2024 by 11:00 A.M positively, for the aforesaid training programme.

NO.HC.VII-348(Pt.I)/2012/1670/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all other **Grade – I, II & III Judicial Officers** of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to join the aforementioned programme through **virtual mode**.

The joining link for the training programme is:

## https://bit.ly/42ZeiGr

The **General Instructions for Training (online mode)** for participation is enclosed along with the Notification.

By Order, Sd/- S. Dhar

**REGISTRAR (JUDICIAL)** 

Memo No.HC.VII/348(Pt.I)/2012/1671-1695/A Dated: 29-02-2024
Copy forwarded for information & necessary action to:

- The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

# (He is requested to inform all the Judicial Officers of their respective States about this Notification).

5. The District and Sessions Judges, Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

# (He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

- 6. The Secretary, Gauhati High Court Legal Services Committee.
- 7. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
- 8. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
- 9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
- 10. The Special Judge-cum-Judge, Designated Court, Assam.
- 11. The Special Judge, Assam.
- 12. The Special Judge, NDPS Court, Guwahati, Assam.
- 13. The Special Judge CBI & NIA, Guwahati, Assam.
- 14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
- 15. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

### (He/She is requested to inform all the Judicial Officers of their respective Court about this Notification)

16. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

## (He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).

- 17. The Joint Registrar (Judl. / PM&P / Recruitment / Vigilance), Gauhati High Court, Guwahati.
- 18. The Chief Judicial Magistrate,
  Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo /
  Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /
  Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup
  / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /
  Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South

# (He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

- 19. The Deputy Registrar (Bench /Recruitment-I / Recruitment-II), Gauhati High Court, Guwahati.
- 20. The Project Manager, Gauhati High Court, Guwahati.

Salmara-Mankachar / West Karbi Anglong.

## (He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 21. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 22. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 23. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)



### JUDICIAL ACADEMY, ASSAM

#### General Instructions for Training (Online Mode)

- The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
- Participants are to \* join the training by disclosing their full name via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
- Participants are requested to report online through joining Link, at least 10 minutes before the scheduled time of Video Conference and maintain punctuality.
- 4. Participants are to keep their video ON, continuously throughout & till the conclusion of the training.
- 5. All the Participants are to follow the Video Conference Protocols like:
  - a. Keep themselves muted until & unless they are allowed by the presenter to unmute themselves.
  - b. At the end of the deliberation of the Resource Person, <u>participants may raise hand</u> to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.
  - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
- 6. Participants are to wear formal attire (befitting an officer) while attending the training.
- 7. Participants are to check the official website of Judicial Academy, Assam for updates.
- 8. Joining Guide (Steps below are to be followed):
  - > Click on the given link or type the given link on the browser.
  - > A new tab with a pop-up will open
    - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.

OR

- · Cancel the pop-up and click on 'Continue on this browser'.
- > For Smartphone Microsoft Teams App needs to be installed before joining the VC.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

\* Note:- The same is essential for preparation, maintenance and submission of accurate report.